

ITEM NO.11

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 8203/2023

NATIONAL HIGHWAY AUTHORITY OF INDIA 233

Appellant(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

WITH

C.A. No. 8206/2023 (III-A)

C.A. No. 8205/2023 (III-A)

C.A. No. 8204/2023 (III-A)

C.A. No. 8207/2023 (III-A)

C.A. No. 8208/2023 (III-A)

Date : 16-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

For Respondent(s)

Mrs. Shubhangi Tuli, AOR

Mr. Prithvi Pal, AOR
Mr. Sanjay Kumar Yadav, Adv.
Mr. Manoj Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All matters

Await certificate of service from the High Court in

contd...

respect of respondent No.5 in C.A. No. 8203/2023, respondent Nos.1 to 3 in C.A. No. 8206/2023 and C.A. No. 8208/2023 and respondent Nos. 1 to 8 in C.A. No. 8207/2023. Reminder be issued.

Respondent Nos.1 to 4, 7,9,11,15, 16 and 18 in C.A. No.8203/2023 are duly represented.

Service is complete on the remaining respondents, but none has entered appearance.

List again on 04.04.2024.

H. SHASHIDHARA SHETTY
Registrar